

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.9381 of 2023

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Mahaboudh Jan Swasthaya Evem Sarvangin Vikas Kendra, 103, Ramalaya Apartment, Vijay Nagar, Rukunpura, Patna through its Secretary Dilip Kumar, aged about 46 years, son of Sri Mohan Sharma, Resident of Village- Khokhari, P.S. Arwal, District- Arwal.

... .. Petitioner/s

Versus

1. The State of Bihar through the Principal Secretary, Information and Public Relation Department, Government of Bihar, Patna.
2. The Director, Information and Public Relation Department, Government of Bihar, Patna.
3. The Chairman Anushwaran Samiti, Information and Public Relation Department, Government of Bihar, Patna.

... .. Respondent/s

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Appearance :

For the Petitioner/s : Mr. Vinay Mistry
For the Respondent/s : Mr. Kumar Alok (SC-7)

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CORAM: HONOURABLE MR. JUSTICE ANIL KUMAR SINHA
ORAL ORDER

3 06-03-2024 Further one week's time is granted to learned counsel for the petitioner for removal of defects as pointed out by the Stamp Reporter, peremptory.

List this case, under appropriate heading, on 15th March, 2024.

(Anil Kumar Sinha, J)

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